## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:7 ANSWERED ON:23.02.2010 LICENCE FOR MINING OF IRON ORE Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of MINES be pleased to state:

- (a) the number of companies issued licence for mining of iron in captive/non-captive mines, State-wise and company-wise separately;
- (b) whether proper assessment has been done to ascertain the quantum of iron ore in these mines;
- (c) if so, the details thereof; and
- (d) if not, the details of measures taken/being taken to assess the quantum of deposits in such mines?

## **Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a): As per information available with the Indian Bureau of Mines (IBM), State-wise number of reporting Mines for Iron ore during 2008-09 is as follows:

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STATE PRIVATE SECTOR PUBLIC SECTOR
CAPTIVE NON-CAPTIVE CAPTIVE NON-CAPTIVE TOTAL
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Andhra Pradesh - 23 - - 23
Chattisgarh 1 2 5 3 11
Goa - 72 - - 72
Jharkhand 2 13 5 - 20
Karnataka - 85 - 5 90
Madhya Pradesh - 7 - - 7
Maharashtra 1 9 - 1 11
Orissa 4 62 4 11 81
Rajasthan - 1 - - 1
TOTAL 8 274 14 20 316
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(b) to (d): The mining leases are executed between the State Government and the lessee based on statutory Mining Plans which also contain the tonnage estimated in the respective leaseholds. These estimations are subject to revision based on five yearly Mining Schemes prepared by the lessees based on detailed exploration.